

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.01.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 421/9/HDB/2020
NAME OF THE COMPANY	TATA Projects Ltd
NAME OF THE PETITIONER(S)	GKS Associates
NAME OF THE RESPONDENT(S)	TATA Projects Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Counsel for Petitioner connected via video. Mr. Krishna Manohar, Advocate appeared for Respondent and submitted that vakalat is being filed on behalf of Respondent.

For filing vakalat and counter, post the matter on 17.02.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)